

(v) Child Care;

(vi) Civic Education; and

(vii) Home-based Occupations.

(d) WILL would be financed and implemented as an integral component of the ICDS Programme. A WILL class comprising about 15 girls/women in a village would be the basic unit. The class would be started even if the number is smaller but it should not be less than 10. Generally, Anganwadi Worker of the ICDS Scheme would be placed in-charge of WILL class. For this the Anganwadi Worker would be paid an additional honorarium of Rs. 50 per month. The infrastructural facilities and machinery for supervision provided under the ICDS Scheme would be fully utilized for WILL.

(e) Financial arrangement

The entire cost on training of teachers of WILL classes, including their TA and Stipends, would be borne by Government of India out of ICDS funds.

(f) A beginning would be made to start WILL classes in about 1 lakh ICDS anganwadis in the last quarter of 1987-88, raising their number to 1.50 lakh by March 1989 and to 2 lakh by March 1990.

Travel agencies without licences

3381. SHRI R. M. BHOYE : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether some travel agencies running without licences in Delhi have come to the notice of Government ; and

(b) if so, the details of such agencies the action taken or proposed to be taken against them ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) There is no system of licensing of travel agencies by Delhi Administration.

(b) Does not arise.

Development of Leprosy vaccine

3382. SHRI LAKSHMAN MALLICK :
SHRI MULLAPPALLY
RAMACHANDRAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether anti-Leprosy vaccine has been developed in the Cancer Research Institute in association with the Acworth Leprosy Hospital, the KEM and GS Hospitals and Haffkine Institute ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). Cancer Research Institute, Bombay has developed anti-Leprosy Vaccine (ICRC Vaccine) and Phase II field trials with the Indian Cancer Research Institute (ICRC) Vaccine were conducted at Acworth Leprosy Hospital, K. E. M. Hospital and G. S. Medical College, all located in Bombay. Animal toxicological studies with the ICRC Vaccine were under taken at Haffkine Institute.

Repair of vestibules of Ispat Express

3383. SHRI NARAYAN CHOUBEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether vestibules of the Ispat Express on South Eastern Railway are broken causing danger to travelling passengers;

(b) whether despite repeated requests of the officers of the catering department, no action has been taken to repair or change them;

(c) whether passengers do not get supply of food from pantry car due to this;

(d) if so, the remedial action proposed to be taken in this regard; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No Sir.

(b) to (d). Sometime back, due to some of the coaches of this train having to be booked to Shops for Periodical Overhaul, there were some complaints. But all the coaches have since been provided with vestibules intact.

(e) Does not arise.

Scheme and target to reduce blindness

3384. SHRI SOMNATH RATH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any programme or scheme to reduce blindness in the country; and

(b) if so, the target for the year 1987-88 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The National Programme for Control of Blindness envisages to reduce blindness in the country from 1.4 per cent to 0.3 per cent by the year 2000 A. D.

(b) A target of 12.371 lakhs Cataract operations has been fixed for the year 1987-88.

Contract Labour in Southern Railway

3385. SHRI SODE RAMAIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether in Southern Railway employment of contract labour for cleaning catering establishments and pantry cars is prevalent, whereas this system has been abolished in other Railways;

(b) whether such contract labourers are being paid an average of Rs. 2 to Rs. 2.50 per day;

(c) if, so, whether Railway authorities have enquired into this matter;

(d) whether any steps have been taken to carry out the directions of Supreme Court for abolishing the contract system and absorb all the contract labour in the catering department of Southern Railway; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes Sir ; this system is prevalent on the Southern Railway. The system also exists in some catering establishments on certain other Railways.

(b) and (c). The labour contracts were awarded on the basis of tenders. The labour is paid by the Contractors.

(d) and (e). The judgement of the Supreme Court delivered on 4.2.1987 is under study. The order of the Supreme Court will be implemented.

Firms manufacturing artificial colours

3386. SHRI SANAT KUMAR MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the mushroom growth of firms manufacturing artificial colours and flavours in the country particularly in the Western region like Bombay and these artificial colours and flavours are being indiscriminately used not only in carbonated beverages but also in biscuits and other confectionary articles;

(b) if so, whether any mechanism exists at the Central level to check that these synthetic flavours and colours conform to the permissible standards; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Under the provisions of Rule 50 of Prevention of Food Adulteration